

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. 2091
TO BE ANSWERED ON 09.12.2024**

Development of Sports

**2091. DR. KIRSAN NAMDEO:
SHRI JAGDAMBIKA PAL:
MS KANGNA RANAUT:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is aware that for development of sports in the country, it is necessary that the youth should have faith in sports and should be encouraged to take up sports as their profession;**
- (b) if so, the details of initiatives taken/proposed to be taken by the Government in this regard;**
- (c) whether the Government has taken steps for the development of sports in the country including Himachal Pradesh;**
- (d) if so, the details thereof, State/UT-wise; and**
- (e) the details of schemes or programmes being implemented by the Government to promote sports among the children of tribal communities in the country?**

ANSWER

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(DR MANSUKH MANDAVIYA)**

(a) to (d): Sports being a State subject, the responsibility of development of sports rests primarily with the State/Union Territory Governments, and the Central Government only supplements their efforts. However, this Ministry is running various sports promotional schemes across the country including the state of Himachal Pradesh. These schemes include: (i) Khelo India- National Programme for Development of Sports; (ii) Assistance to National Sports Federations (NSFs); (iii) Cash Awards to Medal Winners in

International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Sports Welfare Scheme; (vii) National Sports Development Fund; and (viii) Running Sports Training Centres through Sports Authority of India (SAI). Details of these schemes are available in the public domain on the website of the Ministry.

The Government also provides jobs to the sportspersons under sports quota in the Central Government offices which is governed by the consolidated instructions issued by the Department of Personnel & Training (DoP&T). As per extant instructions, Ministries and Departments can recruit meritorious sportspersons to Group 'C' posts under the Government of India upto 5% of the direct recruitment vacancies in any year.

Under the component "Creation and Up-gradation of Sports Infrastructure" of the Khelo India Scheme, 323 sports infrastructure projects have been sanctioned across the country (including 09 projects in the State of Himachal Pradesh at cost of Rs.193.21 Crore). The details of the sports infrastructure sanctioned under Khelo India Scheme, across the country including the State of Himachal Pradesh are available in public domain on the dashboard of the Ministry at <https://mdsd.kheloindia.gov.in>. Further, Government has established 18 Khelo India Centres (KIC), 1 Khelo India State Centre of Excellence (KISCE) and 11 Khelo India Accredited Academies (KIAA) in the State of Himachal Pradesh.

(e): To promote sports in tribal areas, a dedicated component "Promotion of rural and indigenous/tribal games" is implemented under Khelo India Scheme.
